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The Assam Gazette

व्याधार्य

EXTRAORDINARY

প্ৰাপ্ত-কত্ৰ, ত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

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দিশপুৰ, ৰুখবাৰ, 29 মাৰ্চ্চ, 1978, 8 চ'ত, 1900 শ্ৰুক

No.62

Dispur, Wednesday, 29th March, 1978, 8th Chaitra, 1900 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 29th March 1978

No. LGL. 65/78/3.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT I OF 1978 (Received the assent of the Governor on the 29th March, 1978)

THE ASSAM APPROPRIATION (NO.I) ACT, 1978

An

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the Service of the year ending on the thirty-first day of March, 1978.

It is hereby enacted in the Twenty Ninth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Assam Appropriation (No. I) Act, 1978.

Withdrawal of Rs. 2. From and out of the Consolidated Fund of the State of 23,54,66,229 from and out of the Assam, there may be paid and applied sums not exceeding Consolidated Fund those specified in column (3) of the Schedule amounting in of the State of Assam for the aggregate to the sum of Rupees twenty three crores, Financial year fifty-four lakhs, sixty-six thousand, two hundred and twenty-nine 1977-78. towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1978 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1978.

(1)	(2)	DULE	(3)				
Grant	Services and purposes		Sums not exceeding				
No.	(Major Heads)		Voted by the Assembly	Charged on the Consolidated Fund.	Total		
			Rs.	Rs.	Rs.		
§ 3 214	-Administration of Justice	Revenue	21,02,000	••	21,02,000		
6 229	-Land Revenue]						
	Other General Economic Services Land Ceiling	Revenue	1,31,46,312	0+0	1,31,46,312		



(1)	(2)	SCHEDULE-	-(contd.)	(3)	
Gran			Sum	s not exceeding	
No.	(Major Heads)		Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	R _S	Rs.
	504—Capital Outlay on other General Economic Services	. Capital		ii	
7	230—Stamps and Registration	. Revenue	4,75,000	re Presention and Con-	4,75,000
10	241—Taxes on Vehicles			ovicemining to see	O=700 a
	265—Other Administrative Services-IV-Motor Garages			Moe VI Chart Halles	
	338—Road and Water Transport Services-A-Road Transport.	Revenue	5,00,000	100	5,00,000
	338—Road and Water Transport Services-B-Water Transport.			lacaconi can' for Education	
	538—Capital Outlay on Road and . Water Transport Services.	Capital	80,00,000	(I) is it a	80,00,000
	249—Interest payment	Revenue		36,16,200	36,16,200
16	254—Treasury and Account Administration.	Revenue	3,02,540	en. 1981: Ne die eeu eeu de 11 Wete Septh 1-ee	3,02,540
17	255—Police	Revenue	5,57,74,255	2,326	5,57,76,581
20 21	259—Public Works 277—Education (III)	. Revenue	2,00,000	is info@equity 5 (1) notable	2,00,000
	280—Medical (II) 282—Public Health, Sanitation and Water Supply-A-Public Health and Sanitation (II)	Revenue	47,50,000	325	47,50,325
	Works. 477—Capital Outlay on Education			opely (3) Ellipse (1) A Cesco Si	
	Art and Culture. 480—Capital Outlay on Medical 481—Capital Outlay on Family Welfare.			eans for Ho-last	1-493
	482—Capital Outlay on Public Health, Sanitation and Water Supply.			in a second Capelor of	
	488—Capital Outlay on Social Security and Welfare-E-Other Social Security and Welfare	Capital	8,66,000	48,209	9,14,209
	Programme. 495—Capital Outlay on Other Social and Community Services.			didaya () . a la -2 -Governa ana	
	510—Capital Outlay on Animal		a de la companya de	strotti ca sati O ta t	
	544—Capital Outlay on other Transport and Communica- tion Services.			one Marie Marie Marie Marie Ma	

SCHEDULE-(contd.)

(1)	(2) 2015 100 2008			(3)		
Gra	Services and purposes		Su	Sums not exceeding		
No	(Major Heads)		Voted by the Assembly	Charged on the Gonsolidated Fund	Total	
			Rs.	Rs.	Rs.	
22	260—Fire Pretection and Control.	. Revenue	13,55,738		13,55,738	
26	265—Other Administrative Services-VI-Guest Houses.	. Revenue	2,69,600	editaV ed Haritavia	2,69,600	
30	267—Aid Materials	. Revenue	61,38,000		61,38,000	
32	277—Education-I	. Revenue	82,88,145	64,266	83,52,411	
	677—Loans for Education, Art and Culture.	Capital				
35	280—Medical (I) 281—Family Welfare.					
	282—Public Health, Sanitation and Water Supply (I)-A- Public Health and Sanita- tion.					
	282—Public Health, Sanitation and Water Supply-B-Sewer- age and Water Supply (I) Health Department.	Revenue	1,44,01,000	745	1,44,01,745	
-	277—Education-F-Technical Education (II)					
	682—Loans for Public Health, Sanitation and Water Supply (I)	. Capital				
37	283—Housing (I)-A-General	. Revenue				
	683—Loans for Housing	. Capital	20,00,000	e Outsyde Medici E Outsyde Statey	20,00,000	
38	283—Housing-C-Government Residential Buildings (III)	. Revenue				
	483—Capital Outlay on Housing -A-Government Residential Buildings(I).	. Capital	2,50,000		2,50,000	
39	283—Housing-C-Government Residential Buildings (IV).	Revenue				
	483—Capital Outlay on Housing A-Government Residential Buildings (II).	Capital	40,69,000	a Outo da Acidad al Outoy da adige al Cathy da adige	40,69,000	

SCHEDULE—(contd.)

	(1)	(2)			(3)	
	Grant	Services and purposes		Sur	ns not exceeding	
	No.	(Major Heads)	vá boláv Julistick	Voted by the Assembly	Charged on the Consolidated Fund	Total
				Rs.	Rs	Rs.
						07
	42	284—Urban Development	Revenue			
		684—Loans for Urban Develop ment.	Capital	5,00,000	r Gaspa Ebeconi pecchili O Der erran into	5,00,000
步	43	285—Information and Publicity .	. Revenue	81,000	. public	81,000
	44	287—Labour and Employment	. Revenue	10,00,000	C) subzidesus	10,00,000
	46	288—Social Security and Welfare B-Relief and Rehabilitation of Displaced persons (II).	Revenue	14,24,000	1,133	14,25,133
		488—Capital Outlay on Social Security and Welfare-D-Other Rehabilitation Scheme.	Capital		54,903	54,903
	,	688—Loans for Social Security and Welfare (I).				en. O—108
	48	288—Social Security and Welfare IV-D-Social Welfare (P & D/ TA & WBC).	Revenue	4,27,371		4,27,371
	50	288—Social Security and Welfare . E-Other Social Security Programme.	. Revenue	2,05,000	Alexandre (m. 1200) Primer Control (200) Segment Copyres (A) (200) Segment (A)	2,05,000
	51	289—Relief on Account of Natural Calamities.	., Revenue	20,00,000		20,00,000
		695—Loans for Social and Com- munity Services (I)	. Capital	6,000	ed Outley on Minos georg son Conceye-	6,000
	53	296—Secretariat Economic Services (II)	. Revenue	1,48,875	-coloved 254 256 (4) 5	1,48,875
	54	298—Co-operation	. Revenue	37,07,720	asi Madaday a shi Acisasa a abadaya	37,07,720
		97-00 BB		encows Z		
		498—Capital Outlay on Co-operation.	Capital		ericalisti no vatra O ist	5:0-0:8
		698—Loans to Co-operative Societies.				
						M-11-

SCHEDULE-contd.

(1)	(2)				(3)	
Grant No.	Services and purposes (Major Heads)			Sums	not exceeding	
110.	(wajoi ricaus)		d San Yo San A	Voted by the Assembly	Charged on the Consolidated Fund	Total
				Rs.	Rs.	Rs.
56	304—Other General Economic Services-I-Statistics.		Revenue	20,52,700	0.0	20,52,700
58	304—Other General Economic Services-IV-Other expenditiure.	۲	Revenue	7 5,7 20	an Co-Co•. Ed.	75,720
59	305—Agriculture 308—Area Development (I)	}	Revenue	25,85,000	225	25,85,225
	505—Capital Outlay on Agricul- ture. 705—Loans for Agriculture	}	Capital			••
60	306—Minor Irrigation 308—Area Development (II)	}	Revenue	92,43,250		92,43,250
	333—Irrigation, Navigation, Drainage and Flood Con- trol Projects-B-Irrigation Projects (Non-Commercial)					
	 506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (I) 533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects B-Irrigation Projects (Non-Commercial). 	}	Capital	17,00,000		17,00,000
61	307—Soil Conservation	7	Revenue	10.09.000		10.00.000
01		Mrziğ		10,98,000	4.4	10,98,000
	506—Capital Outlay on Minor Irrigation, Soil Conserva- tion and Area Develop- ment (II)	• • •	Capital	55,00,000	(1) W orks — yu.,	55,00,000
62	310—Animal Husbandry 710—Loans for Animal Husbandry.	6x6 0x0	Revenue Capital	60,36,700	42,332	60,79,032
64	312—Fisheries		Revenue	20,08,500		20,08,500
	512—Capital Outlay on Fisheries 712—Loans for Fisheries	}	Capital	1,20,000	+00 - 70 % 1 0 0 1 0 0 1 0 0 1 0 0 1 0 0 1 0 1	1,20,000
65	313—Forest	8-4	Revenue	4,26,000	•••	4,26,000

SCHEDULE-contd.

(1)	(2)			(3)	
	6 m 1 m 2 m 1 m 2 m 2 m 2 m 2 m 2 m 2 m 2		Sums not exceeding		
Grant No.	Services and purposes (Major Heads)		Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
67	320—Industries-A-General	Revenue	70,59,215	regular • • Check	70,59,215
	520—Capital Outlay on Industrial Research and Development.				
	523—Capital Outlay on Petro- leum, Chemical and Fer- tilizer Industries.				
	526—Capital Outlay on Con- sumer Industries.				
	530—Investment in Industrial Financial Corporation.	Capital	0.0		7.5
	720—Loans for Industrial Research and Development				
	722—Loans for Machinery Engineering Industries. 726—Loans for Consumer Industries.				
68	321—Village and Small Industries-(I) Scriculture and Weaving Industries.	Revenue		· ,	
	521—Capital Outlay on Village and Small Industries (I).	Capital	10,00,000		10,00,000
	721—Loans for Village and Small Industries (I).				
69	321-Village and Small Indus- tries (II) Cottage Indus- tries.	Revenue	18,66,200	54	18,66,200
	521—Capital Outlay on Village and Small Industries (II)	Capital		6.2	
	721—Loans for Village and Small Industries (II).				2-9
70	328—Mines and Minerals-B-Regulation and Development of Mines.	Revenue		0-0	••
	528—Capital Outlay on Mining and Metallurgical Industries.	Capital	2 71 06 500		9 51 92
	734—Loans for Power Projects	Gapital	2,71,06,5 00	••	2,71,06,500

SCHEDULE-sontd.

(1) Grant No.	(2) Services and purposes (Major Heads)		Sur	(3) ns not exceeding	40.00
	e de		Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
71	333—Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and anti-sea erosion Project.	Revenue	75,76,800	Tarial Calley on I	75,76,800
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and anti-sea erosion project.	Capital	1,75,70,200	o veloco faicalo- les lastes de com- ectiones e cello- do veloco faic O-	1,75,70,200
73	339—Tourism R	Revenue	2,86,300		2,86,300
74	363—Compensation and assignments to Local Bodies and Panchayati Raj Institutions.	Revenue	59,36,924	Pinas coul Coporada Po a for Industrial Poeta Coul Double	59,36,924
TOTAL	EXPENDITURE FROM CONSO- LIDATED FUND		23,16,35,565	38,30,664	23,54,66,229

U TAHBILDAR, Secy. to the Government of Assam, Legislative Department.

Gauhati—Printed and published by the Supdt. i/c., Assam Govt. Printing Press -Gazette), No.123-1,690+250-29-3-1978.